

National Company Law Tribunal

Allahabad Bench

CP NO.
Contempt Petition - 3/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Sanjeev Agarwal v/s Om Kaleshwar Coloniser
Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 425 of the Companies Act, 2013.

Sl. NO.	Name	Designation	Representation	Signature
1.	RAJNISH SINHA	Adv.	Applicant/Petitioner	Adv.
2.	ANIL KUMAR	PCS		
3.	Ashish Kr. Sriv	Adv.	Respondent 2 & 4	Adv.
4.	Udai Chandra	Adv.		
5.	Ashish Mohr	Adv.	Respondent 3	Ashish

CP NO.3/ALD/2017

Parties are represented by their respective counsel. The reply of respondent no.3 (Syndicate Bank) in the present matter is received. Petitioner are granted liberty to file to counter affidavit/rejoinder, if any, to the same.

The matter be listed on 15th December, 2017.

Dated: 23.11.2017

Typed by:
MD. Zaid
(Stenographer)

H.P. Chaturvedi, Member